

accounts as on June 30, 1991 to the importers/exporters, industrial units in these States, during the last three years, branch-wise; and

(c) the number of units financed by the bank in these States which are sick/closed and the amount of locked up capital therein?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) As reported by Reserve Bank of India the Credit: Deposit Ratio of State Bank of Indore in Madhya Pradesh and Uttar Pradesh as on 31-3-1990 was 68.5 per cent and 40.6 per cent respectively.

(b) and (c) As on 30th June, 1991, State Bank of Indore had 289 branches in Madhya Pradesh and 7 branches in Uttar Pradesh. The consolidated information pertaining to these and branches in the two States is being collected and will be laid on the Table of the House.

Return of Gold Ornaments from Portugal

761. SHRI BHAGWAN SHANKAR RAWAT:

SHRIMATI SUMITRA MAHAJAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government have finalised the matter relating to the return of gold ornaments and other safe custody articles of Goans presently held with Banco National Ultramarino, Lisbon, Portugal;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the time by which the matter is likely to be finally settled?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) With

the approval of the Government of India, an agreement was signed at New Delhi on 14-2-1991 between the Chairman, State Bank of India (SBI) and Chairman, Banco National Ultramarino (BNU) Lisbon, for repatriation of sealed packets containing valuables pledged against loans and safe custody articles;

(b) and (c) In terms of the said agreement, BNU would transfer en-bloc to State Bank of India all outstanding credits, securities and safe custody articles against lump sum payment of principal outstanding, interest thereon and a fixed service charge. A team of SBI officials has left for Lisbon for verification of the sealed packages and taking delivery thereof.

[*Translation*]

National Highways in Bihar

762. SHRI NAWAL KISHORE RAI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to declare Patna-Muzaffarpur-Sitamarhi-Miththmore road, Sitamarhi-Sonvarsa road, Saidpur-Pupari-Surspubela road and Pupari-Chaurat-Madhavapur road in Bihar as National Highways.

(b) if so, by what time; and

(c) the estimated expenditure likely to be incurred on each of these roads?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) and (c) Does not arise.

Lateral Road on Nepal Border in Bihar

763. SHRI NAWAL KISHORE RAI: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to construct a lateral road

passing through Runisaidpur, Pupri, Sursund, Parigaon and Bela in Bihar adjoining Nepal from security point of view:

(b) if so, when: and

(c) if not, the reasons therefor?

THE MINISTER OF DEFENCE
(SHRI SHARAD PAWAR): (a) No.
Sir.

(b) Does not arise.

(c) Defence oriented funds are utilised only for the construction of roads of operational importance.

Loans to Small and Marginal Farmers and Agricultural Labourers

764. SHRI DEVENDRA PRASAD YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has issued directive to the nationalised banks to give loan upto Rs. 3000/- to small and marginal farmers and agricultural labourers on their personal surety; and

(b) if so, the number of such families to whom such loans have been given during the last three years, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) In terms of Reserve Bank of India guidelines issued to all banks for lending to priority sector, banks should not obtain collateral security by way of mortgage of land/charge on land or third party guarantee for crop loans upto Rs. 10,000 and term loans upto Rs. 10,000 where moveable assets are created. However, primary security by way of hypothecation of crops and/or moveable assets should be taken.

(b) The data reporting system does not generate the information in the manner asked for. However, the State-wise outstanding amount of advances given by all scheduled commercial banks to small and marginal farmers for the last three years ending December 1987, December, 1988 and September 1989 (latest available) is given in the attached Statement.

STATEMENT

Sr. No.	States/U.Ts.	Amount		
		(Rs. in lakhs)		
		Dec. 1987	Dec. 1988	Sept. 1989
1	2	3	4	5
1.	Haryana	14730	16203	16902
2.	Himachal Pradesh	2758	3059	3369
3.	Jammu & Kashmir	1189	1354	1368
4.	Punjab	24817	27398	28873
5.	Rajasthan	13080	16228	17004
6.	Chandigarh	893	691	697
7.	Delhi	458	459	508
8.	Assam	2858	3788	4747